

7

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/ (IB)/2017
NAME OF THE PETITIONER(S) : RELIANCE DYES & CHEMICAL CO.
NAME OF THE RESPONDENT(S) : SRI VISHNU ANNA MALAIYAR PAPER MILLS LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

ORDER

Matter is called. No representation on behalf of both the parties. As seen from the earlier order dated 13.06.2017, there was no representation on behalf of both the parties. Whereas the petitioner was present on 1.6.2017 and subsequently he chose not to appear. It appears that the petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default**.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)